

DISTRICT COURT PHULBANI
DIST. KANDHAMAL, ODISHA
REQUEST FOR PROPOSAL (RFP)

NAME OF THE WORK:-

**“RFP FOR ENGAGEMENT OF AGENCY FOR
UP-KEEPING, CLEANING & MAINTENANCE AND
ELECTRICAL SERVICES IN DISTRICT COURT COMPLEX,
PHULBANI AND TALUK COURT COMPLEXES-
G.UDAYAGIRI,BALIGUDA,KOTAGARH,
DARINGBADI,TUMUDIBANDHA”**

FOR THE YEAR 2022-23

**SELECTION OF AGENCY FOR PROVIDING
COMPREHENSIVE FACILITY MANAGEMENT SERVICES**

**OFFICE OF THE DISTRICT JUDGE, KANDHAMAL, PHULBANI
AT/P.O.-PHULBANI /DIST.-KANDHAMAL, ODISHA - 762001**

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